

**F. No. 296/4/2019- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

New Delhi, dated the 02.09.2019

**Office Memorandum**

**Subject:-Weekly Report in respect of important developments in CBIC for the week –  
26.08.2019 to 30.08.2019- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –26.08.2019 to 30.08.2019.

**1. Administrative Changes:-**

- Order regarding grant of ad-hoc promotion to Shri Pawan Kumar Singh, Suptd. of Central Excise to the grade of Assistant Commissioner on in-situ basis, has been issued vide Office order No. 118/2019 dated 26.08.2019.
- Order regarding additional charge of Lucknow GST & CX Zone to Shri Karnail Singh, in addition to his regular charge of Pr. DG(DGPM) w.e.f. 01.09.2019 vice Shri Rajeev Tandon, Pr. Chief Commissioner, consequent upon his superannuation, has been issued vide Office Order No. 119/2019 dated 28.08.2019.
- Order regarding Transfer and Posting in the grades of Additional/Joint Commissioner of Customs, GST and Central Excise, has been issued vide Office Order No. 120/2019 dated 28.08.2019.
- Order regarding appointment of Shri Manoj K. Arora, IRS (C&CE) as Officer on Special Duty in Lok Sabha Secretariat on lateral shift basis, has been issued vide Office Order No. 121/2019 dated 29.08.2019.
- Order regarding additional charges of Bhubneshwar GST & CX Zone and Vishakhapatnam GST & CX to Shri G.V. Krishna Rao, during the leave period of Shri Naresh Penumaka, Chief Commissioner, has been issued vide Office Order No. 122/2019 dated 30.08.2019.

**2. Legislative Changes:-**

- Notification No. 33/2019-Cus(ADD), dated 26.08.2019 has been issued to impose provisional anti-dumping duty on imports of “Chlorinated Polyvinyl Chloride Resin (CPVC) whether or not further processed into compound” originating in or exported from China PR and Korea RP for 06 months, in pursuance of anti-dumping investigation by DGTR.

**3. Any Circular:-**

- Circular No. 25/2019-Cus-IV dated 27.08.2019 issued regarding mechanism to verify IGST Payment for Goods exported out of India in certain cases.
- Circular No. 26/2019-Cus-IV dated 27.08.2019 issued regarding extension in SB 005 alternate Mechanism & Revised Processing in certain cases including disbursement of compensation cases.

(Sunil Kumar Sinha)  
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

**Copy for information to:** Commissioner (CX)/ Commissioner (ST)/ Commissioner (Legal)/ Commissioner (PAC)/ Commissioner (Cus &EP), Commissioner (RI&I)/Commissioner (GST) /Commissioner(DTPS) / JS(Admn)/ JS(Cus)/ JS(TRU-I)/JS(TRU-II)/JS (Review)/JS (DBK)/Web-Master.

